High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2024 in CRL.L.P./55/2024(Filing No.)

State of Sikkim Applicant

VERSUS

Bikash Majhi and Another

Respondents

Date: 23-04-2025

CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondents Mr. N. Rai, Senior Advocate (Legal Aid Counsel).

Mr. Pradeep Tamang, Advocate.

Respondents present in person.

ORDER

Rai, J.

Learned Additional Public Prosecutor verbally seeks sometime to prepare the matter.

Not opposed.

Considered and ordered accordingly.

List on 28-04-2025.

Judge 23-04-2025 Judge 23-04-2025

ds/to/sdl